

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 399/TT/2024**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for Hassan-Mysore 400 kV D/C transmission line and extension of 400/220 kV Hassan & Mysore Sub-station under “System Strengthening-IX” in the Southern Region.

Date of Hearing : **5.11.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondent : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 13 Others.

Parties present : Shri A. Naresh Kumar, PGCIL

**Record of Proceedings**

The Petitioner’s representative submitted that the present Petition had been filed for truing-up of the transmission tariff for the 2019-24 tariff period and the determination of transmission tariff for the 2024-29 tariff period for the Hassan-Mysore 400 kV D/C transmission line and extension of 400/220 kV Hassan & Mysore Sub-station under System Strengthening-IX in the Southern Region.

2. None was present on behalf of the Respondents despite notice.
3. After hearing the Petitioner’s representative, the Commission ordered as under:
  - a) The Respondents to file their respective replies to the Petition, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder within a week thereafter.
  - b) The Petitioner to submit on an affidavit within a week a copy of the compendium and other necessary documents, if any, in support of the rate of interest on various loans availed concerning the transmission asset for the 2019-24 tariff period.



4. Subject to the above, the Commission reserved the order in the matter.

**By order of the Commission**

**sd/-  
(T. D. Pant)  
Joint Chief (Law)**

